

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).30105/2010

M/S SHIV COTEX

Petitioner(s)

VERSUS

TIRGUN AUTO PLAST P.LTD.& ORS.

Respondent(s)

(With prayer for interim relief)

Date: 27/04/2011 This Petition was called on for hearing today.

For Petitioner(s) Mr.Fazal Ahmad,adv.
Mr Vinay Kumar Garg,Adv.

For Respondent(s) Mr.Amit Dayal,adv.
Ms.Jyoti Mendiratta,Adv.

UPON hearing counsel the Court made the following
O R D E R

Respondent No.5 has been served. He has sent a
letter stating that he does not propose to contest the
matter. Await return of notice of Respondent No.3.
List the matter on 12.07.2011.

(Sunil Thomas)
Registrar